

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 5**  
**(IB)-1367/PB/2018**

**IN THE MATTER OF:**

ICICI Bank Ltd.

.... Applicant/petitioner

v.

C & C Construction Ltd.

.... Respondent

**Order under Section 7 of IBC**

**Order delivered on 03.12.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Samdarsh Sanjay, Mr. Arunav Pankaj,  
Advvs. for CA-2691/19

**ORDER**

**CA-2691(PB)/2019:-**

The amended cause title needs to be filed as the name of the applicant does not figure.

List on 11.12.2019.

—sd—  
(M.M.KUMAR)  
PRESIDENT

—sd—  
(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)